NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/64/17

PETITION NUMBER

NAME OF THE PETITIONER(S)

: PREM KUMAR

NAME OF THE RESPONDENT(S)

: THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

1. R. VIDHASHANKAR ? Counsel Pox Retitioner
R. ASHOLLWIMAR)

2. D. Braker Kukunth Aunkumas Counsel for R,

ORDER

Counsel for petitioner present. Counsel for R1 and counsel for R2 to R26 are present. Counsel for R1 prayed time for making submissions stating that the senior counsel could not attend before the Tribunal today as he is held up at the Hon'ble High Court of Madurai. Time extended finally at request. Put up on 06.11.2017 at 10.30 A.M.

-8-d

K Anantha Padmanabha Swamy Member (Judicial)

bc